

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:769

ANSWERED ON:19.03.2012

CHEAP IMPORTS FROM CHINA

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**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Chinese manufacturers are increasingly faking popular Indian consumer goods and other products causing huge losses to the domestic industries and also to the national exchequer;
- (b) if so, the details thereof;
- (c) whether the Government proposes to take up the issue with the Chinese authorities;
- (d) if so, the outcome thereof and if not, the reasons therefor; and
- (e) the corrective steps taken/being taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) Some cases where Indian products were being copied and sold in China/exported from China to other countries have come to the notice of Government. However no specific case of such counterfeit products being sold in the Indian market has come to the notice of the Government. Some complaints involving copyright/trademark violation against Indian brands/products by the Chinese companies were received. Details of such cases are appended as Annexure-1.

(c) to (e) All the cases mentioned in the Annexure were taken up at appropriate level with relevant Government agencies in China and the same are being followed up through our Embassy in Beijing.